NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 595/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M.

Name	of the Company	Allahabad Bank- Vs- SP	S Steel Rolling Mills Ltd.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 Ms. Siddharthe Datha 2 Ms. Suhami Proivedi

3 IRP

Sulai Puh 19/01/2018

19.01.2018 (S.No.106) – Allahabad Bank Vs. SPS Steel Rolling Mills Ltd.

ORDER

Ld. Counsel for the IRP is present.

Ld. Counsel for the IRP has filed Progress Report which may be taken in record.

List on 22.02.2018 for further consideration.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)

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